

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2853
ANSWERED ON:17.08.2004
HUDCO LOAN TO STATES
Channappa Shri Kunnur Manjunath

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the loan provided by Housing and Urban Development Corporation Ltd. (HUDCO) to the people of the economically weaker sections in the country particularly in Uttar Pradesh during the last three years, year-wise and State-wise;
- (b) the number of the persons benefited, State-wise;
- (c) the housing loan proposed to be provided particularly for the people of the weaker sections in the country during the current Five Year Plan. State-wise;
- (d) whether the Government has received loans from the World Bank and Asian Development Bank for the housing sector during the last three years;
- (e) if so, the details thereof; and
- (f) the loans provided to each State out of the total loans extended by the above said banks for the purpose of housing to the people of the economically weaker section?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): The Statewise (including Uttar Pradesh) and yearwise details of housing loan and dwelling units (DU) sanctioned under Economically Weaker Section (EWS) (urban) and EWS (Rural) categories for the past three years are placed in the enclosed Annexure `A`.

(c): During the year 2002-03, HUDCO had a housing loan Memorandum of Understanding (MoU) target of Rs.3800 crores, out of which Rs.1300 crores was loan sanction for priority sector category. For the year 2003-04, HUDCO had an overall housing loan sanctioned MoU target of Rs.3300 crores which included sanctions under EWS category. Of the total Dwelling Units sanction MoU target of 10.4 lacs for 2003-04, 7.3 lacs DUs were targeted under EWS/LIG categories. In the current year 2004-05, HUDCO has housing loan sanction target of Rs.3500 crores including sanctions for EWS category. Of the total dwelling units to be sanctioned during 2004-05, HUDCO has a MoU target of sanctioning 85% of total dwelling units under EWS/LIG categories.

(d)to(f): No loan from the World Bank has been taken by the HUDCO. However HUDCO had availed funding from Asian Development Bank (ADB) for housing projects from the financial year 1997-98 to 2002-03. Asian Development Bank had approved a Line of Credit of US \$ 100 million under its Loan No.1550-IND Housing Finance Project-1.

As per the agreement between ADB and HUDCO, 50% of the ADB funds were utilised for financing housing projects for Low Income Group households. Schemewise details are given in Annexure-B.